

ITEM NO.806

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

APPELLANT(S)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

RESPONDENT(S)

(I.A. NO. 235629/2025 - FOR EARLY HEARING)

Date : 19-09-2025 This application was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. Rohit K. Singh, AOR

For Respondent(s) : Mr. Manish K. Bishnoi, AOR
Mr. Narinder K. Verma, Adv.
Mr. Khubaib Shakeel, Adv.

Mr. Siddhartha Chowdhury, AOR

Mr. P.K. Bhalla, Adv
Mr. Praveen Kumar, AOR
Ms. Charandeep Kaur, Adv.
Ms. Sunaina Kumar, Adv.

M/S. Parekh & Co., AOR

Mr. Sajid Mohammed, Adv.
Mr. Sanjeev Kumar Singh, Adv.
Mr. Bhishm Pratap Singh, Adv.
Mr. Kumar Dushyant Singh, AOR

Mr. Santosh Krishnan, AOR

Mr. Aman Vachher, Adv.
Mr. Sajid Mohamed, Adv.
Mr. Sanjeev Kumar Singh, Adv.

Mr. Dhiraj, Adv.
M/S. Vachher And Agrud, AOR

Mr. Upmanyu Tewari, AOR

UPON BEING MENTIONED, the Court made the following
O R D E R

I.A. NO. 235629/2025:

List in the month of October, 2025.

(POOJA SHARMA)
AR-CUM-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR